

(viii) **EARLY COMPLETION OF BAVAN-
THADI IRRIGATION AND OTHER PROJECTS**

श्री केशवराव पारधी (भंडारा) :
उपाध्यक्ष महोदय, बावनथडी नदी पर
सीतेकसा गांव के पास महाराष्ट्र और मध्य
प्रदेश शासन की संयुक्त सिंचाई परियोजना
का कार्य कई वर्षों से यानी फारेस्ट अमेंड-
मेंट बिल पास होने से पहले चालू था
ऐसी ही महाराष्ट्र में कई सिंचाई योजनायें
हैं जिनके कार्य चालू थे लेकिन इन उत्पादक
योजनाओं के काम भी फारेस्ट की कटाई
के लिये मंजूरी वास्ते बन्द पड़े हैं। जब कि
आदरणीया प्रधान मंत्री ने भी 20 सूत्री
कार्यक्रम के अन्तर्गत सिंचाई जैसे उत्पादक
योजना के बाबत जल्द पूरा करने पर जोर
दिया है।

बावनथडी सिंचाई योजना जहां हो
रही है उस भाग में वर्षा ठीक से न होने की
वजह से हर वर्ष सूखे की परिस्थिति रहती
है और किसान भारी परेशानी में रहते हैं।
इस वर्ष भी भंडारा जिले में पूरी तरह सूखा
है। उसी तरह योजना की लागत भी देरी
की वजह से बढ़ती जाती है।

इस वास्ते सरकार से मेरा निवेदन है कि
डी-फारेस्टेशन वास्ते उन सिंचाई योजनाओं
को मुक्त किया जावे जो कि फारेस्ट बिल
पास होने के पहले से चालू थीं जिससे बावन-
थडी सिंचाई योजना जैसी योजनायें जल्दी
से पूरी हो कर किसानों को फायदा मिले
और देश का उत्पादन बढ़ाने में मदद मिले।

(ix) **SHIFTING OF DIVISIONAL OFFICES
OF GEOLOGICAL SURVEY OF INDIA FROM
CALCUTTA.**

SHRI SOMNATH CHATTERJEE
(Jadavpur): Mr. Deputy-Speaker, Sir,
it is a matter of grave concern that
efforts are being made by the Govern-
ment of India to reduce the import-
ance of the headquarters of the Geo-
logical Survey of India which is situa-
ted at Calcutta, by shifting various
units and offices of the Geological Sur-
vey of India from Calcutta.

In the recent past, the Field Tech-
nique Research Institute of Geologi-
cal Survey of India was shifted from
Calcutta to Bangalore, in spite of the
protests made by the Chief Minister
of West Bengal. The Regional Office
of its Training Institute, which was
also situated in Calcutta, was subse-
quently shifted to Hyderabad with
effect from April 1, 1982. Now a pro-
posal has been mooted to shift the
Coal Division of GSI on the plea of
alleged decentralisation as also the
offshore Mineral Exploration and
Marine Geology Division of GSI from
Calcutta. Both the Divisions have
been functioning efficiently from the
headquarters at Calcutta and its pre-
sent setup has been found to be more
suitable for coal investigation and off-
shore mineral exploration respectively.
The former Chief Geologist and the
Director of Drilling of Central Mines
Planning and Design Institute as also
the Deputy Director General, Coal
Division of GSI have objected to the
proposed decentralisation and have
stated that the same would very ad-
versely affect the work of the Organi-
sation and the Coal Industry in general.

It will be equally detrimental to the
Oceanographic Research and Off-
shore Mineral Exploration if the Re-
gional Office of the Shore Mineral Ex-
ploration and Marine Geology Division
is shifted from its location at Cal-
cutta.

In view of the above, when both
the Coal Division and Offshore Mine-
ral Exploration and Marine Geology
Division have assumed great import-
ance, the calculated efforts to shift
these Divisions from Calcutta are
alarming and the Government should
give up the proposal.

14.55 hrs.

**DRUGS AND COSMETICS (AMEND-
MENT) BILL**

THE MINISTER OF HEALTH AND
FAMILY WELFARE (SHRI B. SHAN-
KARANAND): Mr. Deputy-Speaker,